



Central Administrative Tribunal Jammu Bench, Jammu

T.A. No.4435/2020
(S.W.P. No.1580/2012)

Monday, this the 11th day of January, 2021

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Mohammad Amin Itoo, aged 51 years
s/o late Ghulam Rasool Itoo
r/o Village Fatehpura
Tehsil and District Anantnag, Kashmir

..Applicant
(Mr. G Q Bhat, Advocate)

Versus

1. State of Jammu and Kashmir Through
Through Commissioner/Secretary to Govt.
Housing and Urban Development Department Civil
Sectt., Srinagar
2. Director Urban Local Bodies Kashmir Srinagar
3. Executive Officer Municipal Council Anantnag
4. Mtr. Muneera Akhter, Incharge Head Assistant
Municipal Committee Frisal, ANG

..Respondents
(Mr. Rajesh Thapa, Deputy Advocate General)

ORDER (ORAL)

Mr. Justice L. Narasimha Reddy:

Learned counsel for applicant has sent a message that this T.A. has become infructuous on account of subsequent developments.



2. The T.A. is accordingly dismissed as infructuous. There shall be no order as to costs.

(Mohd. Jamshed)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

January 11, 2021

/sunil/dsn/sd/arun